

[English]

**Power Requirement of Andaman
and Nicobar Islands**

697. SHRI MANORANJAN BHAKATA: Will the Minister of ENERGY be pleased to state:

(a) the electricity requirement for the Union Territory of Andaman and Nicobar Island as on 30 November, 1990 and the total generation of electricity, month-wise since the last eleven months;

(b) the steps taken or proposed to be taken to meet the shortages if any, and the causes of short generation;

(c) whether adequate workers/staff are available with the Department; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI BABANRAO DHAKNE): (a) to (d). The information is being collected and will be laid on the Table of the House.

[Translation]

LPG Agencies in Bihar

698. SHRI BHOGENDRA JHA: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether the Government propose to open new L.P.G. agencies in Benipatti Jainagar, Jhanjharpur of Madhubani District and Jale of Darbhanga district in Bihar; and

(b) if so, when and if not, the reasons therefor?

THE MINISTER OF PETROLEUM AND CHEMICALS AND MINISTER OF PARLIA-

MENTARY AFFAIRS (SHRI SATYA PRAKASH MALVIYA): (a) and (b). No, Sir. Adequate potential is not available at these locations to justify the opening of independent LPG distributorships at these locations.

[English]

Extension Centres of CIPET

699. SHRI MANGARAJ MALLIK: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) the names of places where extension centres of Central Institute of Plastics Engineering and Technology (CIPET) were completed during 1990;

(b) whether the Government contemplate to make the CIPET an autonomous public sector undertaking with some production units instead of its present status as a society;

(c) if so, the details thereof and if not, the reasons therefore; and

(d) The steps taken/proposed to be taken to lay more emphasis on export ventures in the courses to be offered by CIPET?

THE MINISTER OF PETROLEUM AND CHEMICALS AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI SATYA PRAKASH MALVIYA): (a) In 1990 project activities relating to the CIPET extension centers at Lucknow, Hyderabad and Bhubaneswar were completed.

(b) to (d). No, Sir. CIPET is essentially a training institute and any development or production work it undertakes is incidental to the training programme. Any production activities on commercial scale will dilute the effectiveness of its primary training objective. The syllabi of various courses offered by CIPET include inputs to meet the requirement

of export oriented ventures.

Panki Thermal Power Station

700. SHRI V. SREENIVASA PRASAD: Will the Minister of ENERGY be pleased to state:

(a) whether the Union Government had given funds for development of Panki Thermal Power Station, Kanpur;

(b) whether the funds could not be utilised by the Plant;

(c) whether as a result, the plant is unable to get cleared the imported spares; and

(d) if so, the facts and details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRIBABANRAO DHAKNE): (a) Yes, Sir. Union Government has given Rs. 1892.51 lakhs as Central loan assistance against a sanctioned Renovation and Modernisation scheme (Phase-I) of Rs 2514.00 lakhs.

(b) The funds has been utilised by the Plant and an amount of Rs. 5.02 crores is pending to be released by M/s Power Finance Corporation (PFC), New Delhi.

(c) and (d). The imported spares are not covered under Central loan assistance scheme, hence question of clearance of imported spares out of the Central loan assistance amount does not arise.

Natural Gas Through Pipeline in Gujarat

701. SHRI M.M. PATEL: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether the Union Government have received a proposal from the Gujarat Gov-

ernment for commitment of 1.5 lac CMD natural gas under pipe supply scheme for Valia and Ahmedabad city; and

(b) if so, the action taken or proposed to be taken thereon?

THE MINISTER OF PETROLEUM AND CHEMICALS AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI SATYA PRAKASH MALVIYA). (a) Yes, Sir.

(b) The Government have already allocated 2 lac cubic metre of gas per day for Gujarat Alkalies and Chemicals Ltd. at Valia. At present, there is no likelihood of any further allocation for either Valia or Ahmedabad cities.

[*Translation*]

Konkan Railway Project

702. SHRI HARSH VARDHAN.
SHRI MULLAPPALLY
RAMACHANDRAN:

Will the Minister of RAILWAYS be pleased to state:

(a) the estimated expenditure likely to be incurred on 'Konkan Railway Project' and the time by which this project is likely to be completed.

(b) the amount sanctioned for this project during the current financial year and the funds utilised so far; and

(c) the progress made in this regard as on 1st December, 1990?

THE MINISTER OF RAILWAYS (SHRI JANESHWAR MISHRA): (a) The estimated expenditure is Rs. 1043 crores at 1989-90 price level and the expected date of completion is Oct. 1994.